

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 20.09.2018 (Thursday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, Hon'ble Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 123 of 2018	Triumphant Institute of Management Education Pvt. Ltd. &Anr. Vs. Inspire Educational Services Pvt. Ltd. & Ors.	Tejveer Bhatia	Ritin Rai, Saransh Jain

For Admission (After Notice)

2.	Comp. App. (AT) No. 65 of 2018	Vestal Educational Services Pvt. Ltd Vs. Shri Lanka Venkata Naga Murlidhar & Ors.	TarunJohri	SamakshGoyal , Gagan Chawla (R3)
3.	Comp. App. (AT) No. 171 of 2018	Basant Kumar Berlia & Anr. Vs. Registrar of Companies, West Bengal & Anr.	Neha Sharma	Vikram Sharma
4.	Comp. App. (AT) No. 263 of 2018	S. P. Perumal Vs. Ramaswami & Ors.	Sriram P	

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Balvinder Singh
19/9/2018.

By Order

Joint Registrar

[Signature]
19.9.18